

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/120/2016  
NAME OF THE PETITIONER(S) : S.K. Ganesan & 6 others  
NAME OF THE RESPONDENT(S) : M/s Eswar Rubber Products Private Limited & 8 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

DR. K.S. RAVICHANDRAN  
KSRK.R. PCS for Petitioners



B. Dhanaraj -

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ORDER

Counsel for Petitioners present. Counsel for Respondent present. Matter is adjourned. Put up along with other connected matters on 06.09.2018.

<sup>54-</sup>  
(S VIJAYARAGHAVAN)  
Member (Technical)

<sup>54-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)